

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 6436/2020

(Arising out of impugned final judgment and order dated 13-02-2019 in CRLA No. 1586/1988 passed by the High Court Of Judicature At Allahabad)

STATE OF U.P.

Petitioner(s)

VERSUS

BHOOP SINGH ALIAS PRATAP SINGH

Respondent(s)

(IA No.40552/2020-CONDONATION OF DELAY IN FILING)

Date : 27-05-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Petitioner(s)

Mr. Ankit Goel, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

(SUMAN WADHWA)
AR CUM PS

(RAJINDER KAUR)
ASSISTANT REGISTRAR